This notification amends Notification No. 58/97-Cus.(NT) dated 24th November, 1997

5th January, 2000

Notification No. 04/2000-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) the Central Government hereby makes the following further amendment in the notification of the Government of India in the Ministry of Finance, Department of Revenue No. 58/97-Cus.(NT) dated 24th November, 1997, namely :-

In the table to the said notification, against serial No. 10 in column (3) for the word and figures "Cochin II", the words and figures "Cochin-II, Manglore" shall be substituted.

(Rajendra Singh) UNDER SECRETARY TO THE GOVERNMENT OF

INDIA.

F.NO. 437/5/97-CUS.IV

Notes :

The principle notification No. 58/97-Cus.(NT) dated 24th November, 1997 was published in the Gazette of India Extraordinary Part-II, Section 3, sub-section (i) dated 24th November 1997 vide GSR 662(E).